

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:1329
ANSWERED ON:26.11.2001
ILLEGAL COAL MINING
DR. KIRIT SOMAIYA

Will the Minister of COAL AND MINES be pleased to state:

- (a) the details of cases of illegal mining and coal mining detected during the last three years;
- (b) whether illegal mining operations are being carried out in connivance with the mining officials;
- (c) if so, the action taken by the Government against the erring officials and the remedial steps taken to check such practice in future ?

Answer

MINISTER OF STATE FOR COAL AND MINES (SHRI RAVI SHANKAR PRASAD)

(a) : The number of FIRs lodged in cases of illegal coal mining during the last three years are as follows:

| Year | ECL | BCCL | CCL |
|---------|-----|------|-----|
| 1998-99 | 263 | 2 | 4 |
| 1999-00 | 155 | 2 | 25 |
| 2000-01 | 203 | 1 | 15 |

(b) : No report of the connivance of officers of the concerned mines in cases of illegal mining has come to the notice of the management.

(c) : Does not arise in view of reply given in part (b) above.